

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**LIST OF BUSINESS**

**BUDGET SESSION**

**FRIDAY, MARCH 3, 2017**

**GOVERNMENT BUSINESS**

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri Martin M. Danggo, Minister in-charge Parliamentary Affairs to move:  
*“That this House agrees to the allocation of time proposed by the Business Advisory committee in regard to the various items of Business for the Current Session”.*
5. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9(1).
6. Dr. Mukul Sangma, Chief Minister in-charge Political to lay the Notification No. POL.205/2012/144., Dated 23 June, 2016 relating to the Meghalaya Public Servants (Furnishing of Information and Annual Return of Assets and Liabilities and the Limits for Exemption of Assets in Filing Returns) Rules, 2016.
7. Shri Martin M. Danggo. Minister in-charge Public Work (Roads) to lay the Thirty Seventh Annual Report of the Meghalaya Government Construction Corporation Limited for the year 2014-2015.
8. Dr. M. Ampareen Lyngdoh, Minister in-charge Labour to lay Annual Accounts of the Meghalaya Building and other Construction Workers Welfare Board for the year ended 31<sup>st</sup> March, 2014.
9. Obituary References.

*Shillong,  
The 2<sup>nd</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*

